reported by the Super Bazar that to open more branches outside Delhi, it has applied for registration to the Central Registrar under the Multi-State Cooperative Societies Act.

Sugar Mills

2379. SHRI G. MADE GOWDA :

DR. MUMTAZ ANSARI :

SHRIMATI SHEELA GAUTAM :

Will the Minister of FOOD be pleased to state :

(a) whether proposals have been received for increasing the crushing capacity of the existing Sugar Mills in the States of Karnataka, Bihar, Uttar Pradesh and Punjab;

(b) if so, the details thereof; and

(c) the number of Sugar Mills whose crushing capacity is likely to be increased, State-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Yes, Sir. A statement showing the details of proposals received through the Ministry of Industry, Department of Industrial Policy and Promotion from the States of Karnataka, Bihar, Uttar Pradesh and Punjab for increasing the crushing capacity of the existing sugar mills is enclosed.

(c) The state-wise number of sugar mills having letters of intent for expansion of existing capacity is as under :

S.No.	State	No. of Sugar Mills
1.	Karnataka	9
2 .	Bihar	7
3.	Uttar Pradesh	61
4.	Punjab	6
5.	Maharashtra	36
6.	Haryana	4
7.	Orissa	2
8.	Gujarat	7
9.	Tamil Nadu	7
10.	Andhra Pradesh	10
11.	Madhya Pradesh	3
12.	Nagaland	1
1 3 .	Rajasthan	1
14.	West Bengal	2
	Grand Total :	156

STATEMENT

The Details of Proposals Received Through the Ministry of Industry, Department of Industrial Policy and Promotion from the States of Karnataka, Bihar, Uttar Pradesh & Punjab for Increasing the Crushing Capacity of the Existing Sugar Mills

(As on 30.9.95)

		(As on 30.9.95)		
S. No.	Short Name of the Factory	Range of Expansion		
1	2	3		
1.	Ugar Khurd	5000 TCD to 7500 TCD		
2.	Raibag	1250 TCD to 3500 TCD		
З.	Bhadravati	2500 TCD to 3500 TCD		
4.	Gokak	1250 TCD to 3500 TCD		
5.	Nipani	1250 TCD to 2500 TCD		
6.	Sameerwadi	5000 TCD to 10,000 TCD		
7.	Davangiri	1250 TCD to 2500 TCD		
8.	Chamundeshwari	4000 TCD to 6500 TCD		
9.	Hemavati	1250 TCD to 2500 TCD		
10.	Gouribidanur	1250 TCD to 2500 TCD		
11.	Deshanur	1500 TCD to 2500 TCD		
12.	Brahamvur	1250 TCD to 2500 TCD		
13.	Shimoga	1900 TCD to 2500 TCD		
14.	Haveri	1250 TCD to 2500 TCD		
15.	Bhadra	1250 TCD to 2500 TCD		
16.	Bannari Amman Unit-Nanjangud	2500 TCD to 5000 TCD		
17.	Munirabad	1016 TCD to 1750 TCD		
BIH	AR			
1.	Majholia	2500 TCD to 3500 TCD		
2.	Harinagar	5000 TCD to 7000 TCD		
3.	Riga	2500 TCD to 3500 TCD		
UTTAR PRADESH				
1.	Mawana	5000 TCD to 10,000 TCD		
2.	Lhaksar	3500 TCD to 5000 TCD		
3.	lqbalpur	3000 TCD to 10,000 TCD		
4.	Nanauta	2500 TCD to 5000 TCD		
5.	Sarsawa	2500 TCD to 5000 TCD		
6.	Simbhaoli	5000 TCD to 10,000 TCD		
7.	Mansurpur	2500 TCD to 5000 TCD		
8.	Biswan	2500 TCD to 5000 TCD		

1	2	3		
9.	Hargaon	5000 TCD to 10,000 TCD		
10.	Pilibhit	2500 TCD to 3500 TCD		
11.	Motinagar	2500 TCD to 5000 TCD		
12.	Kashipur	2500 TCD to 5000 TCD		
13.	Bazpur	4000 TCD to 5000 TCD		
14.	Babhnan	2500 TCD to 3500 TCD		
15.	Balrampur	5000 TCD to 10,000 TCD		
16.	Kathkuiyan	1200 TCD to 1500 TCD		
17.	Padrauna	2400 TCD to 3500 TCD		
18.	Ramkola (Pb)	2500 TCD to 5000 TCD		
19.	Aira	2500 TCD to 5000 TCD		
20.	Sampurnanagar	2500 TCD to 5000 TCD		
21.	Belrayan	2500 TCD to 5000 TCD		
22.	Anandnagar	1219 TCD to 2500 TCD		
23.	Captainganj	3000 TCD to 8000 TCD		
24.	Sardarnagar	3200 TCD to 8000 TCD		
25.	Baheri	3500 TCD to 6000 TCD		
26.	Agauta	2500 TCD to 5000 TCD		
27.	Rouzagaon	2500 TCD to 5000 TCD		
28.	Sneh Road, Fazalpur	2500 TCD to 6000 TCD		
PUNJAB				
1.	Doaba	2500 TCD to 5000 TCD		

2.	Nakodar	1250 TCD to 2500 TCD
З.	Budhewal	1250 TCD to 2500 TCD

Export of Foodgrains

2380. SHRI SHIV SHARAN VERMA : SHRI BOLLA BULLI RAMAIAH :

SHRI M.V.V.S. MURTHY :

Will the Minister of FOOD be pleased to state :

(a) the quantity of foodgrains which is in excess of the requirement;

(b) the details of the offers received from the exporters by the Food Corporation of India alongwith the names of exporters;

(c) the decision taken in the matter; and

(d) the price at which they are to be sold?

THE MINISTER OF FOOD (SHRİ AJIT SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Loan for Cattle

2381. SHRI RAM PUJAN PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any comprehensive scheme has been formulated for development of dairy farms in Uttar Pradesh for upliftment of the farmers;

(b) if so, the details thereof;

(c) whether there is any scheme to provide loan at lower rate of interest for purchase of the Milch Cattle for upliftment of the farmers and agricultural labourers in Uttar Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b) No, Sir. However, a central cattle breeding farm has been set up in Lakhimpur Kheri district of Uttar Pradesh in the year 1976, for production of high pedigreed bull calves for use in cattle breeding programmes.

(c) and (d). Under Integrated Rural Development Programme, the rate of interest is fixed by RBI from time to time and is applicable to all the beneficiaries including the beneficiaries of dairy activities. The present rate of interest is 12.0% upto the loan of Rs.25,000.

National and Olympic Games

2382. SHRIMATI CHANDRA PRABHA URS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) Whether the Government are aware that construction of the various stadia at Mysore and Bangalore are far behind the schedule;

(b) whether the Government are also aware that no preparations have been made to conduct the National Games in January, 1996 there;

(c) whether the Government hold that the athletes and sports persons will have to be selected from these games and put on training for the ensuing Atlanta Olympic Games to be held in 1996; and

(d) if so, the reaction of Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) The Indian Olympic Association have deferred the National Games until Oct./Nov., 1996.

(c) and (d). As the Atlanta Olympics are scheduled for July/August, 1996, this issue does not arise.

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